

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.34/(MAH)/2016
CA No.

CORAM:

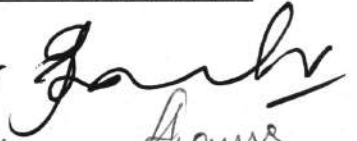

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Tikamchand Kothari
V/s.
M/s. Apex Explosives Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	A.P. Wachsundar	Adv-Petitioner	
2	Shweta Sharma	Adv. for Respondents	

CP No.34/397-398/CLB/MB/MAH/2011

CP No.35/397-398/CLB/MB/MAH/2011

1. The Learned Representatives of both the sides are present. It is informed that one connected Petition is also pending for disposal. On enquiry it was found that the same is listed for hearing on 20.03.2017.

2. Let this Petition be now listed for final hearing on ~~11.03.2017~~ (20.03.2017) ms

Sd/-

27th February, 2017.

M.K. SHRAWAT.
MEMBER (JUDICIAL)